

(6)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/170/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES  
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Supraja Prashaban - for petitioner  
for M. Aravind Subramaniam

*Supraja*

2. ANUPAMA KUMAR  
for R. PARTHASARATHY

counsel for  
Respondent

*Anupama Kumar*

**ORDER**

Heard both sides. Order reserved.

—Sd/—  
K Anantha Padmanabha Swamy  
Member (Judicial)